

**Bonus to Employees of Printing, Stationery and Publication Department**

4564. SHRI XAVIER ARAKAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have given bonus to the employees of Printing, Stationery and Publication Department ;

(b) if so, the total number of employees who have got it ; and

(c) if not, the reasons thereof ?

THE MINISTER OF PARLIAM-ENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) No, Sir.

(b) In view of answer to (a) above, question does not arise

(c) No productivity linked bonus scheme for the employees of these Departments has been approved by Government.

**Sale of Mexican Trawlers**

4565. SHRI DAULAT SINHJI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of various companies which have sold the Mexican trawlers imported under the 1973 trawler import scheme ;

(b) the names of various companies or State Corporations or individuals who have leased away the Mexican trawlers allotted under the above scheme ;

(c) the full details and reasons for such sales and renting of Mexican trawlers ; and

(d) whether such actions are due to the expressed uneconomic conditions in the deep-sea fishing industry ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) M/s. E.I.D. Parry (India) Limited, Madras.

(b) M/s Pron Magnate Pvt. Limited, Visakhapatnam and M/s Marine Fisheries Pvt. Ltd., Visakhapatnam.

(c) As regards answer at (a) above, the reasons according to the company were heavy loss on their sugar operations and inability to make further investment in this sector, besides large commitments made in various other projects. As regards (b) above, M/s Pron Magnate Pvt. Ltd. hired out one of their vessels in March-April, 1979 to M/s Engineers India Ltd. and in March-April, 1980 to Oil India Ltd., both being Government of India undertakings, for the purpose of conducting exploratory work for natural gas and oil off Paradeep Port. M/s Marine Fisheries Pvt. Ltd. hired out one of their vessels to M/s Engineers India Ltd. during February-March, 1981 for similar purpose.

(d) No, Sir.

**Findings of Talwar Committee**

4566. SHRI RASHEED MASOOD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact the Talwar Committee on Biochemistry Division of IARI had concluded that the management of the Division has been far from satisfactory ; and

(b) if so, the details of the observations made by the Talwar Committee and the action taken/proposed to be taken by Government to improve the situation ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) :** (a) No, Sir.

(b) The Talwar Committee in its Report has drawn attention to some of the problems of the Division of Biochemistry including shortage of Laboratory space, inadequacy of funds, lack of centralised facilities and repairs of instrument, lack of regular departmental staff meetings and inability of scientists to attend lectures and conferences.

The Government have already taken several steps to remove the genuine difficulties of the scientists of the Division of Biochemistry. The main difficulty has been that the Division has had no laboratory building of its own and is housed in a building of the Division of Soil Science and Agricultural Chemistry. A new laboratory building is now in advanced stage of construction and would take care of many of the problems. The funding support for the Division of Biochemistry has also been increased. In regard to the grievances the scientists, it may be mentioned that the Committee has noted that the Director, IARI has gone out of his way to accommodate the Demands of the two Scientists who had come forward with serious and specific grievances. The Committee has stated that in the last few years, the funds and space allotted for these two scientists have been far more than to any other scientist. It has criticised these two scientists for their unco-operative attitude and for creating problems for the Division as a whole.

#### **Complaints against Biochemistry Division of IARI**

4567. **SHRI RASHEED MA-SOOD :** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that according to the Talwar Committee on Biocpelstry Division of IARI many of the complaints, general as well as specific, made by the aggrieved scientists regarding the malfunctioning of the division were substantiated and justified ; and

(b) if so, details thereof stating the nature of the complaints made by the scientists and the action taken by Government in the matter ?

**THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) :** (a) The Committee has agreed that many of the complaints of a general nature were justified. It has, however, noted that most of the specific complaints made by two Scientists of the Biochemistry Division against the individuals and the organisations are not justified.

(b) Most of the complaints of a general nature related to availability laboratory space, funding support, problems of internal management and organisation, non-availability of major items of instuments and equipment and their easy accessibility and the availability of small items of apparatus and equipment and chemicals. With regard to these complaints of general nature the Institute has already taken a series of steps, to remove the difficulties of the scientists. A new laboratory building is in advanced stage of construction and this will help to remove a major problem of the scientists of the Division of Bio-Chemistry. Also the funding support for the Division of Bio-Chemistry has been increased. New items of sophisticated scientific instruments have been added and overall availability of apparatus improved.